

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
RAJYA SABHA
QUESTION NO 06.12.2010
ANSWERED ON
COMPENSATION TO GRID CONNECTED SOLAR POWER PRODUCERS .

2885

Shri Rajiv Pratap Rudy

Will the Minister of COAL NEW AND RENEWABLE ENERGY be pleased to state :-

(a) whether Government has finalized a mechanism for compensating the grid-connected power producers under the National Solar Mission in case of default by the power purchasing entities;

(b) if so, the details thereof; and

(c) if not, whether Government plans to put in place such a mechanism and if so, by when?

ANSWER

THE MINISTER OF NEW AND RENEWABLE ENERGY

(Dr. FAROOQ ABDULLAH)

(a),(b)&(c): Under the Jawaharlal Nehru National Solar Mission 1,000 MW of grid connected (33 KV and above) solar power will be purchased by the NTPC Vidyut Vyapar Nigam (NVVN) from the project developers. NVVN will bundle the solar power with the unallocated thermal power available from the NTPC stations and sell the bundled power to the state utilities. NVVN will make payment to the project developers. The Central Government has informed NVVN that in case of any default by the utilities in payment to the NVVN, the Government would consider need based budgetary support to the NVVN.